

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3490**  
ANSWERED ON 23<sup>RD</sup> MARCH, 2017

**MONITORING DEVICE FOR HIGHWAY PROJECTS**

3490. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of highway projects awarded by the Government during the last two years, State-wise separately;
- (b) whether the Government is satisfied with the progress made in these projects; and
- (c) if so, the details thereof, project-wise separately and if not, the steps taken for strengthening the monitoring device in existence?

**ANSWER**  
THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) The details of the National Highways (NHs) projects awarded during the last two financial year 2014-15 and 2015-16 are at Annexure.

(b) to (c) Government is not satisfied with the progress made in these projects. Main reasons for the slow progress are land acquisition, utility shifting, non-availability of Soil/Aggregates, Poor performance of contractors, Environment/ Forest/Wildlife Clearance, ROB & RUB issue with Railways, Public agitation for additional facilities, Arbitration/contractual disputes with contractors etc. In this regard, regular meetings are held with project developers, State Governments and contractors in Head Quarter as well as in Regional Office. To expedite completion of these projects various steps are also taken which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-schedulement, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. PMIS (Project Monitoring Information System) web portal is also being implemented for better monitoring of the projects.

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3490 ANSWERED ON 23.03.2017 ASKED BY ADV. NARENDRA KESHAV SAWAIKAR REGARDING MONITORING DEVICE FOR HIGHWAY PROJECTS.**

**Details of the projects awarded in all the states during the last two financial year  
(Length in km)**

<b>Sl. No.</b>	<b>State / UT/ Schemes</b>	<b>2014-15</b>	<b>2015-16</b>
1.	Andhra Pradesh	41	221
2.	Assam	0	51
3.	Bihar	90	56
4.	Chhattisgarh	26	32
5.	Goa	0	102
6.	Gujarat	101	144
7.	Haryana	18	46
8.	Himachal Pradesh	104	86
9.	Jammu & Kashmir	54	Bridges (3 nos)
10.	Jharkhand	0	78
11.	Karnataka	38	248
12.	Kerala	19.8	Bridge (1 no)
13.	Madhya Pradesh	86	47
14.	Maharashtra	45	16
15.	Manipur	0	24
16.	Meghalaya	0	Bridges (7 nos)
17.	Mizoram	0	52
18.	Nagaland	45	Bridges (2 nos)
19.	Odisha	164	255
20.	Puducherry	17	10
21.	Punjab	40	73
22.	Rajasthan	24	125
23.	Tamil Nadu	196	323
24.	Telangana	102	43
25.	Uttar Pradesh	111	191
26.	Uttarakhand	75	271
27.	West Bengal	309	53
28.	A & N Islands	0	41
29.	LWE	82	420
30.	NHAI	3,068	4,344
31.	NHDP-IV A	2,161	1,897
32.	NHIIP	340	347
33.	SARDP-NE (NHIDCL)	624	502

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